

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 185 of 2011 & IA No. 278 of 2011**

**Dated: 24<sup>th</sup> February, 2012**

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V. J. Talwar, Technical Member**

**Gujarat Urja Vikas Nigam Limited** .... **Appellant (s)**

**Versus**

**Gujarat Electricity Regulatory Commission  
& Anr.** .... **Respondent (s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran  
Ms. Swapna Sheshadri

Counsel for the Respondent(s): Mr. Amit Kapur  
Ms. Poonam Verma  
Ms. Sugandha Somani  
Mr. Maku Deliwala

**ORDER**

Heard Mr. M.G. Ramachandran, learned advocate for the appellant for some time. Post the matter for further hearing on **19<sup>th</sup> March, 2012.**

**(V.J. Talwar)**  
**Technical Member**  
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**(P.S. Datta)**  
**Judicial Member**

